

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

IA-274/13 in Appeal No. 161 of 2013

Dated: 2<sup>nd</sup> December, 2013

GAIL (India) Ltd.

.... Appellant (s)

Versus

Petroleum & Natural Gas Regulatory Board

... Respondent (s)

**ORDER**

As agreed by the Learned Counsels for the parties, post the matter on  
**18.12.2013.**

Pr/rt

(Court Master)